

**Central Administrative Tribunal
Principal Bench**

**CP No.846/2017
In
OA No.3831/2016**

New Delhi, this the 8th day of February, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Shri Ashish Kumar , Aged about 32 years,
Ex. Clerical Assistant),
S/o Sh. Fateh Singh,
R/o 415-A, Govind Puri,
Kalkaji, New Delhi-110019.

...Applicant

(In person)

Versus

1. Shri Raman Pravesh,
Deputy Secretary,
The Govt. of NCT of Delhi,
Through its Chief Secretary,
Delhi Secretariat,
I.P. Estate, New Delhi-110002.
2. Shri Dharamvir, Deputy Director,
The Chairperson,
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001.
3. Shri Dharamvir, Deputy Director,
The Secretary,
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001.

...Respondents

(By Advocate : Ms. Rhea Verma for Shri R.N. Vats
Shri Sameer Sharma)

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J) :**

Since the respondents have admittedly passed Annexure-A/6 order dated 31.05.2017 enclosed to the CP itself, in compliance of the orders of this Tribunal dated 06.03.2017 in OA No.3831/2016, the CP is closed. Notices are discharged. However, the applicant is at liberty to question the said Annexure-A/6 order dated 31.05.2017, in accordance with law, if he is still aggrieved.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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